

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2911
TO BE ANSWERED ON 20.03.2017**

VACANT POST IN EPFO APPELLATE TRIBUNALS

2911. SHRI SUMEDHANAND SARSWATI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a number of posts of presiding officers and other staff are lying vacant in various labour courts particularly in the Employees' Provident Fund Appellate Tribunals in the country and if so, the details thereof;**
- (b) the time since these posts are lying vacant along with the details of posts reserved for various categories out of the said vacant posts; and**
- (c) the steps taken by the Government to fill the vacant posts expeditiously?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): As per the Organizational and cadre restructuring in Employees' Provident Fund Organization (EPFO) approved by the Government vide letter dated 27.12.2016 posts were sanctioned for EPFAT Benches at Delhi & Bengaluru. The details of the post sanctioned, in position and vacant are Annexed.

(c): Filling up of the posts are done following procedures envisaged in the Recruitment Rules or other provisions relating to the said posts.

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LOK SABHA USQ No. 2911 for 20.03.2017 raised by Shri Sumendhanand Sarswati regarding vacant post in EPFO Appellate Tribunals.

EPFAT Delhi

Designation	Sanctioned Post	In Position	Vacant Post
Presiding Officer	1	1	Nil
Registrar	1	1	Nil
DY Registrar	1	1	Nil
Section Officer	2	0	2
Assistant	8	1 UDC+1 Social Security Assistant	6
PPS	1	0	1
PS	2	0	2
PA	2	1	1
Steno	1	2	+1
MTS	5	3+ 1 Staff Car Driver	1
Grand Total	24	12	12

EPFAT Bengaluru

Designation	Sanctioned Post	In Position	Vacant Post
Presiding Officer	1	1	Nil
Registrar	1	1	Nil
DY Registrar	1	0	1
Section Officer	2	1 Section Supervisor	1
Assistant	8	2 Social Security Assistant	6
PPS	1	0	1
PS	2	0	2
PA	2	0	2
Steno	1	0	1
MTS	5	0	5
Grand Total	24	5	19